

to the Neendakara port for export purposes. The development of inland waterways in this region should, therefore, be taken up on priority basis in the Fourth Five Year Plan.

- (iv) The scheme for providing better inland water transport facilities for the proposed iron ore industry near Beypore in Kozhikode district should be further examined on receipt of detailed project report from the State Government.
- (v) Passenger and cargo services should be modernised and augmented and waterways improved by acquiring dredgers where necessary.
- (vi) Since Kerala has a vast potential for the development of water transport, we recommend that the State Government should set up a separate Inland Water Transport Organisation with qualified technical personnel on a priority basis to study the whole problem and prepare detailed project reports with necessary cost-benefit studies and also co-ordinate and supervise the implementation of the schemes.

Apart from these recommendations, there are many other recommendations of the Bhagavati Committee which are of general nature and apply to all States.

(b) and (c). The West Coast Canal stretches from Hosdurg in the North to Trivandrum in the South. Between Badagara and Baliapatnam, there are three gaps of 16 kms., 8 kms., and 16 kms., in length. Out of these gaps, excavation of the portion between Badagara and Mahe has been sanctioned and the works are in progress.

Amount to Kerala Government for development of Inland Water Transport during Fourth Five Year Plan

1083. SHRI VAYALAR RAVI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the total amount given by the Central Government to the Government of Kerala for the development of Inland Water Transport during the last three years; and

(b) the amount proposed to be given for the remaining period of the Fourth Five Year Plan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA) : (a) Rs. 73,15,100/-.

(b) A sum of Rs. 73.15 lakhs has already been released against schemes of Rs. 229.29 lakhs sanctioned so far. Amount to be given for the remaining period in the Fourth Plan will depend upon the progress achieved, subject to the ceiling of the Plan provision.

Effect on Price of partial control on Sugar

1084. SHRIMATI SAVITRI SHYAM :
SHRI SHIV KUMAR SHASTRI :

Will the Minister of AGRICULTURE be pleased to state :

(a) how far imposition of partial control on sugar will be helpful in controlling the high prices of sugar in the country and save the consumers; and

(b) whether Government have also fixed new ex-factory prices of sugar in the country and most particularly in the sugarcane producing State of Uttar Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) Under the policy of partial control the consumer gets the benefit of securing a reasonable portion of his requirement for domestic consumption at a fair price, and the sugar industry is also enabled to pay for the cane a price higher than the minimum fixed by the Central Government, thereby giving an incentive to the farmers to grow more cane and supply to the factories. Consequential increase in sugar production will help to bring down its prices.

(b) Yes, Sir.

White (Milk) Revolution for increasing Milk Production

1085. SHRIMATI SAVITRI SHYAM :
SHRI R. K. SINHA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are proposing to introduce 'White Revolution' for increasing the milk production in the country and if so, the names of the States where this programme is to be introduced in the first instance :